<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 106 OF 2017

Dated: 27th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Gujarat Granito Manufactures		Appellant(s)	
Central Electricity Regulatory C	Commission	& Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sakie Jakharia	
Counsel for the Respondent(s)	:	Mr. C.K.Rai Mr. Umesh Prasad t	for R-1
		Mr. M.G.Ramachan Ms.Poorva Saigal Mr. Shubham Arya t	

Mr. Anand K. Ganesan Ms. Neha Garg

<u>ORDER</u>

At the request of learned counsel for the parties, the matter is adjourned to <u>15.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt